

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO06.12.2010

ANSWERED ON

POWER PLANTS IN JOINT VENTURE WITH PRIVATE COMPANIES .

2909

Shri D. Raja

Will the Minister of COALPOWER be pleased to state :-

- (a) whether it is a fact that besides the Ministry, various State Governments are building power plants through joint venture with private companies;
- (b) if so, the details thereof;
- (c) what would be the installed capacity of these power plants;
- (d) what percentage of total power demand of the country would be met through these plants;
- (e) whether the Ministry is providing any financial assistance to those State Governments; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) to (c) : Joint Venture involving State Government of Tripura and Private company is building the following power plant:

Sl. No.	Name of Joint Venture	Project Details	Capacity	Anticipated Commissioning Schedule
---------	-----------------------	-----------------	----------	------------------------------------

1.	ONGC Tripura Power Company Ltd.(OTPC)	Tripura CCPP (Palatana), Distt. Udaipur, Tripura.	Block-I:363.3MW	12/11
	- Joint Venture of ONGC, Tripura State and IL&FS.		Block-II:363.3MW	03/12

(d) :The projected power demand at the end of 11th Plan is of the order of 152746 MW. The above project would contribute 0.47% of the above capacity.

(e) & (f) :Ministry of Power is not providing any financial assistance to the State Government.